¾Item No.9 1
REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH
Petition(s) for Special Leave to Appeal (C) No(s).33413-33415/2014
DINA NATH ALIAS DEEN DAYAL Petitioner(s)
VERSUS
THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and exemption from filing O.T. and office report)
Date : 22/02/2017 These petitions were called on for hearing today.
For Petitioner(s) Mr. Bakul Jain,Adv.
Mr. Mohit D. Ram,Adv.

For Respondent(s) Ms. Neha Agarwal,Adv.
Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following
O R D E R
SLP(C) Nos.33413-33415/2014
Respondent No. 4 has already filed the counter affidavit.
Four weeks time is given to the respondent Nos. 1, 5 and 7 to 10 to file the counter affidavit.
As per Trial Court report notice issued to the respondent Nos. 18 and 19 have been received back with postal remarks â¬ SIncomplete addressâ¬ \235. Hence, learned counsel for the petitioner shall within a period of four weeks file the fresh particulars of the said respondents and he shall also take fresh steps for the service of notice to them within the same period.

Item No.9 2
Respondent No.20 has been served through affixation but no one has entered appearance on his behalf.
Await the return of the service of notice already issued to the respondent Nos. 2,13,14 and 21.
S ervice of notice is complete on the other respondents but no one has entered appearance on their behalf.
SLP(C) No. 33415/2014
Respondent Nos. 1,4,5 and 7 to 10 have already filed the counter affidavit.
As per postal remarks Respondent No.2 is reported to be dead.
Learned counsel for the petitioner shall within a period of four weeks file an application for substitution to bring on record his Lrs.
Await the return of the service of notice already issued to the respondent No. 12.
S ervice of notice is complete on the other respondents but no one has entered appearance on their behalf.
List again on 10.4.2017 .

(M V RAMESH)
Registrar
MG